[English]

**Development of Science and Technol**ogy in Eighth Plan

6083. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether the programme for development of science and technology during the Eighth five Year Plan has been finalised; and
  - (b) if so, the main features thereof?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b). The programme for development of Science and Technology during the 8th Five Year Plan has not been finalised.

## Effects of Blasting of rockets in Space

6084. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have made any study of the effect on environment due to blasting of rockets and other space vehicles into the space; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL: OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON) (a) Yes Sir.

(b) Several national/international studies on the environmental effects of the static and flight testing of large rocket motors have been carried out. These studies indicate that the effects on the environment arising from such tests are negligible.

## Fresh Maps of India

6085.

SHRI ANAND SINGH: SHRI MADHAVRAO SCINDIA:

Written Answers

Will the PRIME MINISTER be pleased to state:

- (a) the particulars of the wrong and misleading maps that have come to the notice of Government recently;
- (b) whether in view of the publication of several misleading and wrong maps of India by various agencies within the country and abroad, Government propose to issue fresh maps after completing the field survey immediately; and
- (c) if so, by when the new maps are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON) (a) to (c). Attention of government has been drawn to certain maps, published by some agencies, both in India and abroad, which wrongly depict the external boundaries of India. The erroneous depictions contained in such maps relate to our external boundaries with Pakistan and China and also the depiction of our island territories.

Correct maps based on the latest techniques of field survey have been issued by the Survey of India. The Criminal Law Amendment (Amending) Bill, recently passed in both Houses of Parliament makes the publishing of a map of India, which is not in conformity with the maps of India, as pub-